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के सम्बन्ध में पिछले तीन वर्षों में जारी की गई मौगें इस प्रकार हैं :--

वर्ष के दौरान सम्पदा
शुल्क के सम्बन्ध में जारी की गई मांग की रकम
7.21 करोड़ रुपये
8.16 करोड़ रुपये
5.93 करोड़ रुपये

(स) पिछले तीन वर्षों में वसूल की गई सम्पदा-शुल्क की रकम इस प्रकार है :--

सम्पदा शुल्क की शुद्ध वस्तियां
6.94 करोड़ रुपये
.7.93 करोड रुपये
9:06 करोड़ रुपये 🕇

(†यह रकम बिना तसदीक की हुई है)

Higher Royalty on Crude to Gujarat and Assem Governments

9918. SHRI M. KÁTHAMUTHU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Governments of Guiarat and Assam have sought higher royalty on the crude oil produced in their respective States: and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF LAW & JUS-TICE AND PETROLEUM & CHEMI-CALS (SHRI H. R. GOKHALE) : (a) Yes, St.

(b) The matter is under discussion between the Government of India and the State Governments of Guiarat and Assam.

Arrears of Income-Tax in Madhya Pradesh

6681. SHRI ARVIND NETAM: WIII the Minister of FINANCE be pleased to state:

- (a) the total amount of arrears of Income tax in Madhya Pradesh, Districtwise, at the end of the year 1971-72; and
- (b) the steps taken so far to realise arrears and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). The information is being collected and will be laid on the Table of the House as early as possible.

Loans advanced by Nationalised Banks in Bastar District (Madhya Pradesh)

6682. SHRI ARVIND NETAM: Will the Minister of FINANCE be pleased to state the total amount of loans advanced the nationalised banks in Bastar District in Madhya Pradesh for agricultural purposes and for the development of the small scale industries during the last two years ?

MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): The information is being collected and will be laid on the Table of the House.

Reclassification of Ranchi City

6683. KUMARI KAMLA KUMARI: Will the Minister of FINANCE be pleased to state 3